

(b) Semi-processed Mica generally refers to a stage in the course of processing crude Mica. As such, there cannot be any scheme to encourage the production of this item.

(c) No, Sir.

Need for Central Aid to States for Development Purposes

5974. SHRI C. N. VISVANATHAN: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Prime Minister stated at the last Conference of Agriculture Ministers that States should increasingly depend on their own resources for developmental purposes;

(b) whether it is also a fact that many State Governments find it increasingly difficult to raise resources matching developmental needs and that a more massive aid from the Centre is inescapable since Central revenues are derived from only citizens of the States; and

(c) if so, the concrete steps proposed to ensure that the State Governments get equitable grants from the Centre for purposeful acceleration of developmental activity which concerns not only the State Government but also the whole of India?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) The Prime Minister stated at the Chief Ministers' Conference on Agriculture and Rural Development held on 10th and 11th January 1978 that the Centre has to help the States but there are limits beyond which it cannot extend help and that, therefore, the real effort has to be made by the States in the matter of agricultural development.

(b) and (c). There is considerable scope for additional resources mobilisation by the States by tapping more intensively the sources in their fiscal jurisdiction and by securing adequate returns on investment in irrigation, power and other projects. The 7th Finance Commission was appointed in June 77 to recommend

the States' share in Central taxes and grants-in-aid of revenues of States for the five year period from 1-4-1978, and is required to submit its report by 31st October 1978. A committee of the National Development Council will discuss, having regard to the Constitutional provisions, the fiscal arrangements, including the Gadgil Formula or allocation of Central assistance to States for State Plans, necessitated by the larger role assigned to the State Governments in development planning and execution.

खाद्य तेलों का आयात

5975. श्री रामजीवन सिंह: क्या वाणिज्य तथा नागरिक पूति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार इस समय विदेशों से मुख्यतः किन-किन खाद्य-तेलों का आयात कर रही है; और

(ख) खाद्य तेलों के मामले में देश को आत्मनिर्भर बनाने के लिये सरकार द्वारा क्या विशेष प्रयास किये जा रहे हैं ?

वाणिज्य तथा नागरिक पूति और सहकारिता मंत्रालय में राज्य मंत्री श्री कृष्ण कुमार गोयल): (क) सरकार राज्य व्यापार निगम के माध्यम से मुख्य रूप से रेपसीड तेल, सोयाबीन तेल तथा ताड़ के तेल का आयात कर रही है। उन्होंने मूंगफली के तेल तथा पामोलिन की भी थोड़ी थोड़ी मात्रा आयात की है।

(ख) खाने योग्य तेलों का उत्पादन बढ़ाने तथा किसानों को प्रोत्साहन देने के लिए दीर्घकालीन और अल्पकालीन दोनों किस्म के उपाय तैयार किए गए हैं, जिन में, अन्य बातों के साथ साथ ये शामिल है :—

(i) सिंचित तथा असिंचित दोनों क्षेत्रों में सुधरी टैकनालाजी का तेजी से विस्तार करके प्रति हेक्टेयर उत्पादकता बढ़ाना ।

(ii) नयी सिंचाई परियोजनाओं के अंतर्गत पड़न वाले क्षेत्र में उपलब्ध संभाव्यता का उपयोग करके सिंचित फसलों के अन्तर्गत क्षेत्र बढ़ाना ।

(iii) शुद्ध बीजों की आपूर्ति बढ़ाकर बीज उत्पादन कार्यक्रम को मजबूत करना ।

(iv) पौध संरक्षण उपकरणों के अन्तर्गत क्षेत्र बढ़ाना । इस के लिए विशेष रूप से, जहां सम्भव हो, बहुत बड़े इलाके में हवाई छिड़काव करना ।

(v) समर्थन मूल्य निर्धारित करना तथा उन मूल्यों पर उपज खरीदने के लिए प्रबन्ध करना ।

(vi) कृषि विभाग के गहन तिलहन विकास कार्यक्रमों और अन्य केन्द्रीय प्रायोजित योजनाओं के अन्तर्गत प्रमाणीकृत बीज पर तथा पौध संरक्षण के विभिन्न कार्यों के लिए आर्थिक सहायता देना ।

(vii) सूर्य मुखी तथा सोयाबीन जैसी गैर-परम्परागत तिलहनों की फसलों के अन्तर्गत क्षेत्र बढ़ाना ।

Advance to Harihar Automobiles by UCO Bank, Lucknow

5976. SHRI BIJOY KUMAR
MONDAL:

SHRI MADHAV PRASAD
TRIPATHI:

Will the Minister of FINANCE be pleased to refer to the reply given to part (c) of Unstarred Question No. 8308 on the 2nd May, 1975 regarding advance to small scale industry by United Commercial Bank, Lucknow and state:

(a) whether the Government are aware that an advance was sanctioned to Harihar Automobiles by Assistant General Managers Office, United Commercial Bank, Lucknow in 1973-74, by fraudulently classifying it as a small scale industry and that to reciprocate to this favour a partner of this firm had given a motor car No. DLJ 7989 to the Manager of the Bank;

(b) whether Government have made enquiries about the statement

that the car was sold by partner of the firm and that the manager has resold it to the brother of partner of the firm after using it for eight months;

(c) if so, whether it is correct in view of the fact that there is no change of the name of the owner in the registration of this car; and

(d) if so, the action proposed to be taken thereon?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (d). United Commercial Bank has reported that the credit facilities given by the bank to M/s. Harihar Automobiles Limited were sanctioned by the Assistant General Manager after he had carefully considered the same and after following the usual banking norms. United Commercial Bank has further reported that an officer of the bank in its Zonal Office, Lucknow, not connected with the sanctioning of limits to the party, had purchased a Car in December, 1973 from a partner of M/s. Harihar Automobiles. According to the bank as per the transfer register maintained by the Motor Vehicle Registration authorities, the transfer of the car in the name of the Officer has been made. The bank has further added that when this Officer was allotted a Fiat Car on priority basis, he had subsequently sold the Car in June 1974 to the brother of the partner from whom he had purchased. According to the bank, though the purchase of the Car by the Officer has not led to any favours being shown to the borrower, the Officer's action in buying a Car from a customer was considered to be not proper, and the bank has conveyed its displeasure to the Officer concerned.

कृषि उत्पादों और औद्योगिक उत्पादों के मूल्यों में वृद्धि

5977. डा० रामजी सिंह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या कृषि उत्पादों और औद्योगिक उत्पादों के मूल्यों में वृद्धि असमान और असंतुलित रूप से हुई है ;